

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) DIARY NO. 44543/2024

(Arising out of impugned final judgment and order dated 17-05-2024 in CC No. 17/2021 17-05-2024 in REF No. 14/2021 passed by the High Court of Judicature at Allahabad)

SHIVAM SHARMA

PETITIONER(S)

VERSUS

STATE OF UP & ANR.

RESPONDENT(S)

(IA No.249910/2024-CONDONATION OF DELAY IN FILING and IA
No.249911/2024-EXEMPTION FROM FILING O.T.)

Date : 08-11-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Prakash Priyadarshi, Adv.
Mr. Beni Prasad Rathore, Adv.
Mr. Deepak Mishra, Adv.
Mr. Yatin D, Adv.
Mr. Govind Jee, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Issue notice, returnable in four weeks.
3. Learned counsel for the petitioner is permitted to serve the standing counsel for the State of Uttar Pradesh.

(GEETA AHUJA)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)